

**In the court of Addl.Chief Judicial Magistrate,  
Bangalore Rural District, Bangalore  
Case List dated 11.08.2020**

<b>CJM, ACJM, II ACJM 1<sup>st</sup> Session Arguments/Hearing</b>	<b>CJM, ACJM, II ACJM 2<sup>nd</sup> Session Arguments/Hearing</b>
1. Cr 340/2017	1. CC. 2319/2020
2. Cr. 136/2020	2. CC. 2317/2020
3. PCR. 237/2020	3. CC. 2266/2020
4. PCR. Shivani	4. CC. 1014/2020
5. Cr. 82/2019	5. Cr. 130/2019
6. Cr. 114/2020	6. PCR. 41/2017
7. Cr. 120/2020	7. PCR. 229/2019
8. Cr.143/2020	8. PCR. 146/2020
9. Cr. 43/2020	9. PCR. 600/2019
<b>Objections</b>	
1. CC.4214/2020	

**Addl.Chief Judicial Magistrate,  
Bangalore Rural District, Bangalore**

**Note:**All the advocate are requested to strictly follow SOP dated 28.02.2020 issued by Hon'ble High Court of Karnatak

